



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

13/12/2018

O.A./260/489/2011

SATRUJIT HALDAR  
-V/S-  
DEFENCE

ITEM NO: 36

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.L.Jena

Notes of The Registry	Order of The Tribunal
	<p>None appeared on behalf of the applicant. Mr.L.Jena, Id. counsel appeared on behalf of the respondents.</p> <p>2. It is submitted that the matter pertains to order of transfer vide impugned order dated 11.5.2011 (Annexure A/5 to the OA) by which the applicant was transferred to Vishakhapatnam in the existing vacancy. By the time the OA was filed the applicant has declared his age to be 57 years and by now he must have retired from service.</p> <p>3. We are of the view that the OA might have become infructuous.</p> <p>4. Therefore the OA is dismissed in default. In case the applicant's grievance persists, he</p>

may file restoration application as per rules.

5. Copy of this order be handed over to both the Id. counsels.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

I.Nath

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